

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:44

ANSWERED ON:18.02.2003

GUIDELINES FOR HOUSEHOLDS FOR BPL PEOPLE

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;IQBAL AHMED SARADGI;NARESH KUMAR PUGLIA;RAMSHETH THAKUR

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government have issued guidelines to the State Governments to fix the number of Below Poverty Line (BPL) households and told the States not to exceed the limit,
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of households fixed under BPL in each State;
- (d) whether some State Governments have requested the Union Government to increase the number of households to include in the BPL;
- (e) if so, the details thereof, State-wise; and
- (f) the steps taken by the Government in this regard ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K.PATIL)

(a) Yes, Sir.

(b) The Ministry of Rural development had advised the States/UTs to identify the BPL households in rural areas for targeting under different programmes of the Ministry in such a way that the total number of persons identified in a State/UT does not exceed the number of persons living Below the Poverty Line in that State/UT, as estimated by the Planning Commission and on the basis of which funds are allocated. This ceiling was given to ensure better targeting of BPL households.

(c) The number of households fixed under BPL in each State is indicated in the Annexure.

(d) Yes, Sir.

(e) The State Governments of Rajasthan and Kerala have requested the Union Government to withdraw the ceiling fixed for BPL households.

(f) The Ministry of Rural Development has now decided that the number of persons identified through the BPL Census, 2002 may not exceed the number of persons living below the poverty line estimated by the Planning Commission for 1999-2000 for the rural sector or the number of persons as per the Adjusted Share computed by the Planning Commission, whichever is higher. An additional 10% has also been permitted to account for the transient poor.

**Annexure**

Annexure referred in Reply to Lok Sabha Unstarred Question No. 44 due for answer on 18.02.2003 State-wise Rural Poverty Ratio during 1999-2000

S.No. State/Uts Rural Poverty Ratio ( per cent )

1	Andhra Pradesh	11.05
2	Arunachal Pradesh	40.04
3	Assam	40.04
4	Bihar	44.30
5	Goa	1.35
6	Gujarat	13.17
7	Haryana	8.27
8	Himachal Pradesh	7.94
9	J&K	3.97
10	Karnataka	17.38
11	Kerala	9.38
12	Madhya Pradesh	37.06

13	Maharashtra	23.72
14	Manipur	40.04
15	Meghalaya	40.04
16	Mizoram	40.04
17	Nagaland	40.04
18	Orissa	48.01
19	Punjab	6.35
20	Rajasthan	13.74
21	Sikkim	40.04
22	Tamil Nadu	20.55
23	Tripura	40.04
24	Uttar Pradesh	31.22
25	West Bengal	31.85
26	A & N Islands	20.55
27	Chandigarh	5.75
28	D & N Haveli	17.57
29	Daman & Diu	1.35
30	Delhi	0.40
31	Lakshadweep	9.38
32	Pondicherry	20.55

Total 27.09